

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 463
TO BE ANSWERED ON 18TH NOVEMBER, 2016**

USE OF TOBACCO IN PUBLIC PLACES

463. DR. KIRIT P. SOLANKI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to completely ban on any kind of use of tobacco in public places across the country;
- (b) if so, the details thereof;
- (c) whether the Government has proposed a penal provision for it and if so, the details thereof; and
- (d) if so, the number of person punished under such penal provisions during the last three years, State and year-wise?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) & (b): Section-4 of the Cigarettes and Other Tobacco Products (Prohibition of Advertisement, Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA, 2003) prohibits smoking in public places.

(c): As per Section 21 of the COTPA, 2003, whoever contravenes the provisions of Section 4 shall be punishable with fine which may extend to two hundred rupees. Further, an offence under this Section shall be compoundable and shall be tried summarily in accordance with the procedure provided for summary trials under the Code of Criminal Procedure, 1973.

(d): As per the information received from the States/UTs, a consolidated list of State-wise number of people fined/challaned under Section-4, 5, 6 & 7 of the COTPA, 2003 for 2013-14, 2014-15 and 2015-16 (upto September, 2015) is enclosed at **Annexure**.

Annexure

Status of the number of people fined/challaned under Section-4, 5, 6 & 7 of the Cigarettes and Other Tobacco Products (Prohibition of Advertisement, Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA, 2003)

(As per the information received from the States/UTs for the period from April, 2012 to September, 2015)

States	2013-14	2014-15	2015-16
Rajasthan	1,534	5,330	0
Assam	259	72	567
Karnataka	32,475	156,198	68,739
West Bengal	0	0	0
Tamil Nadu	3,857	18,138	0
Uttar Pradesh	201	1,063	7,520
Gujarat	1,845	0	0
Delhi	2,626	3,007	0
Madhya Pradesh	140	0	0
Nagaland	58	0	0
Tripura	0	0	0
Mizoram	811	1,867	331
Arunachal Pradesh	0	0	0
Sikkim	19	0	215
Jharkhand	0	0	0
Bihar	170	4,577	375
Uttarakhand	1	2,659	3,340
Maharashtra	0	0	0
Goa	790	4,525	0
Andhra Pradesh	24,112	0	1569
Odisha	380	1,719	644
Punjab		25,247	0
Total	69,278	224,402	83,300